

Andhra Pradesh, Uttar Pradesh, Assam, West Bengal, Tamilnadu and Orissa undertook the visit to Philippines, Hong Kong and Taiwan accordingly from October 5 to 13, 1969.

The delegation made a study of recent developments in rice cultivation and research in the area and has since returned.

All the three countries offered the usual facilities for enabling the team to visit farms, extension centres, Research Institutes and other organisations connected with agricultural production, particularly rice. The report of the team is under preparation and will be placed on the Table of the House, when ready.

Wage Structure in Engineering Industry

*112. SHRI CHANDRA SHEKHAR SINGH :
DR. RANEN SEN :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether a tripartite agreement has been successfully concluded on the 25th September, 1969 regarding the wage structure for the engineering Industry in West Bengal ;

(b) whether it is a fact that the wage-level, unanimously agreed to, in the said agreement, is substantially higher than that was recommended by the Chairman and the Independent members of the Engineering Wage Board ;

(c) the reasons why the West Bengal Agreement should not be accepted as the basis for similar agreements in the Engineering Industry in other states ; and

(d) the action, if any, taken by Government to bring about such agreements in other major Engineering centres ?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : (a) and (b) A Memorandum of settlement was signed between the representatives of Engineering factories in West Bengal and their workmen on the 25th September, 1969 at the intervention of the State Labour Minister. The terms of settlement are generally more favourable than the recommendations made by the Chairman and the independent members of the Wage Board.

(c) It is for the parties concerned in the other States to decide whether this agreement can be adopted as a basis for settlement elsewhere

(d) The State Governments have already been advised to explore the possibilities of bringing about agreements on regional/State basis.

Central Fisheries Corporation

*113. SHRI B. K. MODAK :
SHRI BADRUDDUJA :
SHRI JYOTIRMOY BASU :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the date of establishment of the Central Fisheries Corporation ;

(b) the reasons behind the establishment of such Corporation ;

(c) the reasons for its poor performance ; and

(d) Government's plan for the improvement of its procurement work ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) to (d). A statement is placed on the Table of the Sabha. [*Placed in library. Please see No. LT 2023/69*]

Rehabilitation of Repatriates from Burma in Mysore

*114 SHRI S. A. AGADI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government's attention has been drawn to the news items which appeared in 'Deccan Herald' dated the 29th September, 1969 published from Bangalore, that the refugees from Burma are in a very miserable condition at Sagar in Shimoga District of Mysore State without any assistance of rehabilitation ;

(b) if so, the number of Burma refugees proposed to be rehabilitated State-wise and year-wise since 1967 ;

(c) the amount spent on rehabilitation so far on Burma refugees, year-wise since 1967 ; and

(d) the action taken to look after the